

(c) Construction of road over/under-bridges in replacement of existing level crossings is jointly financed and executed by the Railways and the State Government/Road Authority. Proposals therefor have to be sponsored by the latter together with an undertaking to bear their share of the cost as per extent rules. So far no definite proposals have been received from the State Government/Local authorities regarding these level crossings.

Name of Institutions engaged in Research of Contraceptives

3774. SHRI BHIKHU RAM JAIN:
SHRI CHHITUBHAI GAMIT:
SHRI JANARDHANA
POOJARY:

Will the Minister of HEALTH be pleased to state:

(a) the names of the institutions which are engaged in research projects for the preparation of non-hormonal oral and other contraceptives with the Central financial assistance;

(b) the success achieved by these projects;

(c) whether the efficacy and suitability of their actual application has been tested; and

(d) what efforts have been made to popularise and make available these contraceptives to the people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The Central Drug Research Institute, Lucknow and the Central Council for Research in Ayurveda and Siddha are getting central financial assistance for developing non-hormonal contraceptives. Besides this, the assistance is also provided for contraceptive research to ICMR, New Delhi/ Central Councils for Research in Ayurveda/ Homoeopathy/Unani.

(b) and (c) The initial clinical trials have shown encouraging results. Fur-

ther trials are going on. The clinical trials with centchroman—a non-hormonal pill developed by Central Drugs Research Institute, Lucknow are in an advanced stage and final report is likely to be available soon.

(d) Question does not arise.

Multiplicity of Road Transport Taxes

3775. SHRI BHIKHU RAM JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what concrete steps the Government propose to take to reduce the multiplicity of road transport taxes, rationalise the rate structure, simplify the methods of assessment and centralise collection for smooth inter-State road movement; and

(b) what measures are proposed to bring in uniformity in the basic rates of tax structure among State; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) In order to facilitate smooth inter-State movement in the road transport sector, the Government of India has introduced two schemes i.e. National Permit Scheme (for goods vehicles) and All India Tourist Permits (for Omni buses and tourist cabs) under which the taxes are to be paid only in the Home State. Similar facility is also available in the case of transport vehicles operating under the zonal permit schemes.

The rate of composite tax, under these schemes, is uniform.

(b) and (c) Levying of taxes for motor vehicles is within the competence of the State Governments in terms of the provisions of the constitution.

Gross and Net Profits of Railways

3776. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the gross and net profits of all the Railways during the